

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 479 OF 2019 IN
DFR NO. 5052 OF 2018**

Dated: 6th May, 2019

In the matter of:

GRIDCO Limited

... Appellant(s)

Versus

GMR Kamalanga Energy Limited & Ors.

... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **28.05.2019**.

Court Master / PPS

tpd/kt